

Industrial Development of Madras

248. Shri Thangamani: Will the Minister of Planning be pleased to state whether Government will lay a statement on the Table of the Sabha indicating the schemes for industrial development proposed to be undertaken during the Second Five Year Plan period in Madras State under Central, State and Private auspices?

The Deputy Minister of Planning (Shri S. N. Mishra): A statement is laid on the Table of Lok Sabha. [See Appendix III, annexure No. 14]

Coal Mine Workers

249. Shri V. P. Nayar: Will the Minister of Labour and Employment be pleased to state:

(a) the total wage bills and bonus paid to Coal Mine Workers in the years 1953, 1954, 1955 and 1956;

(b) the total gross and net profits earned by the coal mining industry in the above years; and

(c) the total amount spent in each year for workers' amenities including housing?

The Deputy Minister of Labour (Shri Abid Ali): (a) to (c). The information is being collected and will be placed on the Table of Lok Sabha.

Workers of Iron and Steel Industry

250. Shri V. P. Nayar: Will the Minister of Labour and Employment be pleased to lay on the Table a statement showing the total wage bills and bonus paid to the Workers of Iron and Steel Industry in the years 1955 and 1956?

The Deputy Minister of Labour (Shri Abid Ali): The figures of the total wage bill and bonus paid to workers during the calendar year 1955 are given below. Similar information for the year 1956 is not available.

Year	Total Wage bill	Bonus
	Rs.	Rs.
1955	12,86,09,954 (exclusive of bonus)	2,09,79,015

NOTE:—This information is in respect of the erstwhile Part 'A' States and

the three Part 'C' States of Delhi, Ajmer and Coorg, and covers only workers getting less than Rs. 200 per month.

High Tension (Porcelain) Insulators

251. Shri V. P. Nayar: Will the Minister of Commerce and Industry be pleased to state:

(a) the estimated total requirements and the value of high tension (porcelain) insulators for the country for the remaining period of the Second Five Year Plan;

(b) whether the demand will be met by the indigenous industry;

(c) if not, the quantity to be imported; and

(d) how many new licences have been given for factories to produce these insulators and where these factories are to be located?

The Minister of Industry (Shri Manubhai Shah): (a) 24,000 tons, approximate value being Rs. 15 crores.

(b) to (d): The existing indigenous production is much less than the demand. These schemes have recently been licensed under the Industries (Development and Regulation) Act. Two are for the establishment of new units—one each in Bihar and at Neiveli (Madras). One is for expansion of the Government factory at Bangalore. These schemes cover a total annual capacity of 5,400 tons. If these materialise, the indigenous capacity would take care of the demand to a very large extent, by the end of the Second Five Year Plan. Efforts are, however, being made to make India self-sufficient in respect of this important item.

Chemical Industries

252. Shri V. P. Nayar: Will the Minister of Commerce and Industry be pleased to lay a statement on the Table showing:—

(i) the present position of fine chemicals manufacturing Industry in India with details regarding production;